

NATIONAL COMPANY LAW TRIBUNAL  
COURT-I, MUMBAI BENCH

Item 5

**CA 669/2022 in CP/3638(MB)2018**

CORAM:

SH. SHYAM BABU GAUTAM  
HON'BLE MEMBER (T)

JUSTICE P.N. DESHMUKH (Retd.)  
HON'BLE MEMBER (J)

ORDER SHEET OF THE HEARING ON **02.01.2023**

NAME OF THE PARTIES:

**Union of India**

**VS**

**Infrastructure Leasing and Financial  
Services Ltd. & Ors.**

*Appearance (via video-conference):*

For the Applicant : Drishti Das i/b Cyril Amarchand Mangaldas

For the UoI : Mr. Aditya Sikka a/w Ms. Vasudha Vijaysheel

IBC under Sec 7 Rule 11 of NCLT

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**ORDER**

Ld. Counsel for the Union of India is present and seeks time to place on record affidavit in Reply. Time is granted. Let the same be placed on record within a period of two weeks from today by duly serving copy to the Counsel appearing for the Applicant well in advance. List this matter on Board on **24.01.2023**.

**Sd/-**

SHYAM BABU GAUTAM  
Member (Technical)

**Sd/-**

JUSTICE P.N. DESHMUKH  
Member (Judicial)

Akash